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Title: Observation regarding presentation of Report of Joint Parliamentary Committee to Examine Matters relating to allocation and pricing of telecom licences and spectrum.

MADAM SPEAKER: Hon. Members, before I call Shri P.C. Chacko to present the Report and Minutes of the Joint Parliamentary Committee to examine matters relating to allocation of pricing of Telecom Licences and Spectrum, I would like to inform the House that I have received a communication from Shri Yashwant Sinha Ji wherein he has sought my permission to raise certain objections in regard to violation of certain rules during the deliberations in the Committee. I have also received the communication from Shri Gurudas Dasgupta Ji and Shri Kalyan Banerjee Ji asking my permission to allow them to raise certain objections before presentation of the report. In this connection, I would like to mention the terms of reference contained in the motion to constitute the Joint Committee, which was adopted by this House on 24th February, 2011, and which seem to be relevant to the objections raised by Shri Yashwant Sinha Ji. One of the terms of reference was that the Joint Committee shall make a Report to this House.

Therefore, as per directives of the House contained in the motion for constitution of JPC and in pursuance of provisions laid down in the Rules 279 and 280 of the Rules of Procedure and Direction 71A of Directions by the Speaker, Lok Sabha, the Committee is required to present its Report to the House. I may add that there is no provision in the rules which permits discussion or raising of objections before presentation of a Report which has been duly adopted by a Joint Parliamentary Committee.

I am, therefore, not inclined to allow any debate or permit raising of objections at the stage of presentation of the Report of the Joint Committee.

Now, Shri P.C. Chacko to present the Report.

...(Interruptions)

12.13 hrs

*At this stage, Shri T.R. Baalu and some other
hon. Members left the House.*

...(Interruptions)